

CS NO. 1409/2021

MD. MUKEEM QURESHI VS. VINOD KUMAR

**14.07.2021**

**HEARD THROUGH VIDEO CONFERENCING.**

Present: Sh. S. D. Ansari, Ld. Counsel for plaintiff (via video conferencing via cisco webex).

Plaint and documents perused. Submissions heard.

In court's view, the present matter is urgent in nature.

Let summons of the suit and notice of the application under Order 39 Rule 1 and 2 CPC be issued against the defendants by way of electronic mode on filing of PF in the court or on court's official email address returnable for **22.07.2021**. Plaintiff is directed to file an affidavit of service in the manner in which defendant have been served before the Judicial Branch, Central, Tis Hazari Courts, Delhi by way of email before NDOH.

**(ANURAG CHHABRA)**  
**CIVIL JUDGE-03(C), THC**  
**14.07.2021**